

Programme	Unit	1985-86		1986-87	
		Target	Achievement	Target	Achievement
1. IRDP	No. of families assisted	1293	1882	5100 (upto 8.7.86)	161
2. NREP	Lakh mandays employment generated	0.60	0.28	2.28 (upto June, 1986)	0.09
3. RLEGP	Lakh mandays employment generated	0.58	0.32	0.24 (upto June, 1986)	0.08

Ordnance Factory in Bihar

4105. SHRI G. L. DOGRA :
SHRI P. NAMGYAL :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to set up an ordnance factory at Bariyardhih Mor, Bihar to remove unemployment and poverty and for development of the area; and

(b) if so, by when ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) and (b). In connection with the likely setting up of an ordnance factory, some State Governments, including Bihar, were approached for offer of suitable sites. Government of Bihar have offered a few sites, including one in Markacho, Hazaribagh District. These sites are being evaluated, alongwith others, in accordance with the prescribed procedure.

[English]

Patients Discharged From Tata Cancer Institute

4106. SHRI JANAK RAJ GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether some of the cancer patients of Tata Cancer Institute in Bombay have been discharged;

(b) if so, the reasons thereof;

(c) the alternative arrangements made for their treatment ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE. (SHRI SHIVARAJ V. PATIL) : (a) Tata Memorial Centre is a National Centre for Research, Education and Comprehensive care of cancer patients. A large number of patients are admitted and discharged everyday in the normal course.

(b) and (c). Does not arise in view of (a) above.

Uttara Khandi Movement in Eastern Region

4107. SHRI NITYANANDA MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Uttara Khandi movement is brewing in the Eastern region of the country to carve out a distinct unit comprising Darjeeling, Jalpaiguri and Koochbehar;

(b) if so, what is the nature of the movement;

(c) Government's reaction in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) and (c). According to the information received from the Government of West Bengal the Uttar Khand Dal has been demanding a formation of a separate Kantapur State covering some area of West Bengal and also the recognition of Kamtapuri language. The demand of the Uttar Khand Dal is mainly for the betterment of Cooch-Rajbanshi community and seeks certain socioeconomic benefits for them. The Central Government and the State Government are seized of the matter.

Amendment of the Illegal Migrants (Determination by Tribunals) Act, 1983

4108. SHRI ABDUL HAMID : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the constitution of the Tribunals set up under the illegal Migrants (Determination by Tribunals) Act, 1983 is being changed by reducing the number of judges from 3 to 1;

(b) if so, the reaction of Government thereon;

(c) whether Assam Government is not renewing the contract made with judges of Tribunals recruited from outside Assam; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD) : (a) and (b). In pursuance of the Assam Accord, the State Government of Assam have suggested certain amendments to the Illegal Migrants (Determination by Tribunals) Act, 1983,

including a proposal to reduce the number of judges in each Tribunal from 3 to 1. The proposal is under consideration.

(c) According to information available, the Assam Government have not renewed contracts of outside judges on expiry of the term.

(d) The matter has been taken up with the State Government.

Care of Destitute Children

4109. SHRI JAGANNATH PATTNAIK : Will the Minister of WELFARE be pleased to state :

(a) whether there is no private residential home for taking care of the mentally retarded children in Delhi;

(b) whether the keeping of a mentally retarded child under the exclusive care of a well established institution helps the child and parents alike;

(c) whether Government propose to seek co-operation of psychologists, psychaitrists, neuro-physicians and surgeons for giving parents proper guidance and to organise workshops for their benefits;

(d) whether it is a fact that Government-run institutions are almost asylums for destitutes as they lack the family atmosphere;

(e) if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GOMANGO) : (a) No, Sir. Some voluntary organisations are running residential homes for mentally handicapped children in Delhi.

(b) Well established institutions are of help to mentally handicapped children but they cannot be substitutes for parental care.

(c) Such cooperation is, by and large, available in Government institutions. Well-organised private institutions also have such multi-disciplinary staff.